C.A.No. 6942 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
L.....T.....T.....T.....T.....T.....T.....T.....T....R
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No. Court No.9 SECTION

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. OF @@
CCCCCCCCCCCCCCCCCCCCCCCCCCCC

S Appellant (s)

VERSUS

B Respondent (s)

Date : 17/04/2002 This petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s)

For Respondent (s)

Upon hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

.SP1

(Neena Verma)
Court Master

(Radha Rani Bhatia)
Court Master